

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building ,36, Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Petition No. 231/TT/2016

Date: 28.6.2017

To
The Deputy General Manager,
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject:- Determination of transmission tariff for assets under "Common system associated with East Coast energy Private Limited and NCC power projects limited LTOA generation projects in Srikakulam Area –Part C" in Southern Region and Eastern Region - Reg.

Sir,

With reference to your letter dated 22.6.2017 pursuant to order dated 12.6.2017 in Petition No. 231/TT/2017, I am directed to intimate that your request for extension up to 17.7.2017 for submission of the requisite information has been accepted. It is further intimated that no further extension of time shall be granted in this regard.

Yours faithfully,

Sd/-
(Monojit Sehwat)
Assistant Chief (Legal)